

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 03.10.2020

CIVIL CASES

Morning Session

Afternoon Session

Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent advocate
<u>ARGUMENTS</u>			<u>ARGUMENTS</u>		
1.OS 1590/09	BSKN	SVH,ANG,CP, BBJ	1.OS 156/16	ABN	PJ,GKM,MNM
2.OS 94/15	SSR	GH	2.RA 8/18	BPG	-
3.RA 32/13	BSN	SMR,SH	3.RA 38/18	KKM	BAM
4.RA 40/18	BR	RK	4.RA 34/18	JSR	KKM
5.RA 17/18	HSR	DNM	5.MC 48/19	MNR	-
6.RA 32/19	RK	RDS	<u>HEARING</u>		
<u>HEARING</u>			6.OS 96/14	AS	HSR
7.OS 1378/09	LKS	RP,HSR,RK	7.OS 264/15	NGR	DHR
8.OS 158/10	DNM	TSR,MM	8.OS 418/15	KTV	HGR,VM,BG, MK
9.OS 212/10	KG	BHK,KRVG,NG, HHS	9.OS 74/16	MSF	AS,HM,BRK
10.OS 258/11	SMR	MN,PSS,KR	10.OS 170/16	RL	SMR
11. OS 138/12	MDB	RK,DSJ,SMR, AR,BS,MS	11.OS 90/17	HVS	HCR
12.OS 236/13	JM	MK,KKM,MP	12.OS 370/17	KVN	DNG,MD
13.OS 442/13	MN	DK,JK,BPG, ANG	13.OS 182/18	MR	SR,CHG
14.OS 568/13	HNV	NR	14.OS 542/18	KB	BG,NMH,NLS
15.OS 518/14	PEH	MRK	15.OS 302/19	SAK	GN,DVV

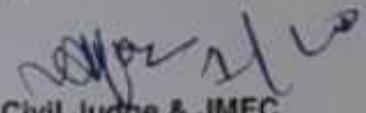
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Addl. Senior Civil Judge,
Nelamangala.

NOTE:-All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 03-10-2020**

<u>MORNING SESSION</u>				<u>AFTERNOON SESSION</u>			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
<u>ARGUMENTS</u>				<u>ARGUMENTS</u>			
1	OS 124/2004	KKM	SMR	1	OS 206/2017	MBS	KSL
2	OS 142/2004	SMR	KKM	2	OS143/2018	CP	SR
3	OS 101/2016	BTK	EXPARTE	3	OS 347/2016	CHR	EXPARTE
4	OS 12/2016	BTK	EXPARE	4	OS 108/2017	KRM	EXPARTE
5	OS 26/2017	RKGL	EXPARTE	5	OS 402/2008	RY	KMS
<u>HEARING</u>				<u>HEARING</u>			
6	OS 70/2013	PCD	KKM	6	OS 491/2014	KSL	RBG
7	OS 260/2011	KKM	TMV	7	OS 243/2016	HNV	HMS
8	OS 372/2016	TMV	KKM	8	OS 247/2016	DSJ	OMG
9	OS 333/2015	YHP	NPR	9	OS 416/2017	SRV	SNR
10	OS 137/2018	VR	BSK	10	OS 189/2018	GRS	PC
11	OS 237/2018	KNS	KKG	11	OS 218/2019	DL	PRR
<u>EVIDENCE</u>				<u>EVIDENCE</u>			
12	PCR 336/2019	RMP		12	PCR 340/2019	RMP	
13	PCR 338/2019	RMP		13	PCR 6/2020	CN	
14	PCR 337/2019	RMP		14	PCR 98/2020	NM	
15	PCR 339/2019	RMP		15	PCR 105/2020	KNS	


II Addl. Civil Judge & JMFC
Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.